

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

(IB)-637(PB)/2018

IA/3241/2023, IA/2508/2022, IA/2734/2023, IA/2516/2023

IN THE MATTER OF:

Punjab National Bank

....Applicant

Vs.

Ms. General Power Company Pvt. Ltd.

....Respondent

SECTION

U/s 7 of (IBC) in Liq.

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Nimish Sharma, Proxy Counsel

For the Respondent :

For the Liquidator: Mr. IswarMohapatra, Adv.

ORDER

Due to paucity of time, the matter is listed on **19.10.2023.**

**S/d-
(Court Officer)**